

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

207. C.P. (IB)/1155(MB)2022

IN THE MATTER OF

Stci Finance Limited

Vs

Essel Corporate Resources Private Limited

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 05.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Ms. Ferzana Behramkamdin (PH)
For the Respondent: Adv. Nausher Kohli (PH)

ORDER

Adjourned to **06.02.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)